

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 617/(MAH)/2017  
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES:

Yorks Equipments

V/s

Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	Gauraj Shah	Adv	Gauraj Shah

**ORDER**

**TCP No. 617/I&BP/NCLT/MB/MAH/2017**

First Call: None present.

It has been observed from the record that the required Form 5 has not been filed before 15.07.2017, hence this Petition is 'abated' with a liberty as mentioned in the Notification No. GSR 732(E) dated 29.06.2017.

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)